

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1925
ANSWERED ON 01/08/2023**

CONSTRUCTION OF ROADS UNDER PMGSY IN ANDHRA PRADESH

1925. DR. SANJEEV KUMAR SINGARI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of works undertaken and undergoing under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State of Andhra Pradesh;
- (b) the details of funds sanctioned and allocated for the construction of roads in Andhra Pradesh during each of the last three years; and
- (c) the time by which the construction of the said roads is likely to be completed?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): The State of Andhra Pradesh has been sanctioned a total of 5,219 roads of 19,882 Km and 375 Long Span Bridges (LSBs) under various ongoing interventions/verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY), out of which 4,971 road works, 17,500 Km road length and 267 LSBs have already been completed and 248 roads, 1,817 Km road length and 108 LSBs are at various stages of execution, as on 26th July, 2023. The intervention/ vertical-wise status of implementation of PMGSY in the State of Andhra Pradesh as on 26th July, 2023 is as under:-

Road length in Km

Name of intervention/ vertical	Sanctioned			Completed			Balance*		
	No. of roads	Road length	LSBs	No. of roads	Road length	LSBs	No. of roads	Road length	LSBs
PMGSY-I	4,438	13,768	254	4,419	13,243	247	19	89	7
PMGSY-II	174	1,331	2	174	1,290	2	0	0	0
RCPLWEA**	194	1,558	45	132	1,069	18	62	467	27
PMGSY III	413	3,225	74	246	1,898	0	167	1,261	74
Total:	5,219	19,882	375	4,971	17,500	267	248	1,817	108

*** Balance road length is less than the difference of sanctioned and completed length due to the reasons that some projects were completed with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.**

**** Road Construction Project for Left Wing Extremism Affected Areas**

(b): The details of Central Share of funds sanctioned/released to the State of Andhra Pradesh during the last three years are as under:-

(Rs. in crore)

Year	Central share of funds released
2020-21	53.20
2021-22	50.00
2022-23	644.125

(c): The time-line for completion of PMGSY-I and PMGSY-II and RCPLWEA is upto March, 2024. The implementation period for PMGSY-III is upto March, 2025.
